Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2010

Dated: 8th March, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Torrent Power Limited	**….**	**Appellant (s)**
	Versus	
Gujarat Electricity Regulatory Commission	**…**	**Respondent (s)**

Counsel for the Appellant (s)	:	Ms. Deepa Chawan Mr. Hardik Luthra Mr. Chetan Bundela Mr. Samir Shah
Counsel for the Respondent (s)	:	Mr. Sanjay Sen Ms. Shikha Ohri

ORDER

Heard learned counsel for parties. They may file written submissions on or before **23rd March, 2011. Judgment reserved**.

(Jusice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/RKT